

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2940  
ANSWERED ON:17.12.2004  
LICENSES TO POPPY GROWERS  
Rawat Shri Kamla Prasad

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government is aware that the licence of poppy growers of Barabanki district of Uttar Pradesh has been arbitrarily cancelled during 2003-2004;
- (b) if so, the reasons for the cancellation of licence of poppy growers;
- (c) whether the Government proposes to revive the licence of poppy growers in view of their condition; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

- (a) No case of arbitrary cancellation of licence of opium poppy cultivators of Barabanki District in Uttar Pradesh has come to the notice of the Government.
- (b), (c) & (d): In view of (a) above, does not arise.